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SHRI GOVINDA REDDY: What happens to cases of irregularity and misappropriation occurring after 1951?

SHRI MAHAVIR TYAGI: I must confess that I have not so fully studied this question.

SHRI GOVINDA REDDY: Did not the Government direct that the Controller of Defence Accounts should report to Government any such cases?

SHRI MAHAVIR TYAGI: I might inform the hon. Member that with these Committees a Visitor of the Auditor General's Department is also attached. He is required to go and sit with these Committees and very often the officer from the Auditor General's Office comes and is attached to these Committees and cases are considered to be settled only when the Auditor General is satisfied with them.

SHRI GOVINDA REDDY: May I know whether the Controller of Defence Accounts has reported any cases to the Committee?

SHRI MAHAVIR TYAGI: I have no detailed information about the activities of the Controller in this regard.

RECOMMENDATIONS OF UNIVERSITY GRANTS Commission

- \*55. SHRI H. C. MATHUR: Will the Minister for Education be pleased to state:
- (a) whether the University Grants Commission has made any recommendations to Government in regard to requests for grants from various universities; and
- (b) if so, what are the amounts asked for by the various universities and what action has been taken by Government on the recommendations of the Commission?

THE PARLIAMENTARY SECRET-ARY TO THE MINISTER FOR EDUCA-TION (DR. K. L. SHRIMALI); (a) and (b). The Commission have not yet made any decision about thi Whatever schemes matter. various universities have submitted can be ascertained from the state ment laid on the Table of the House [See Appendix VII, Annexure No. 31.

SHRI H. C. MATHUR: May I know whether the Commission has recom mended any particular set of grade for the university teachers?

DR. K. L. SHRIMALI: The Commi sion has not recommended, as far a I know, any grade for the universit teachers. The University Commis sion (Radhakrishnan Commission which was appointed had recommend ed certain grades.

SHRI H. C. MATHUR: May I kno whether those grades have been cons dered by this Commission and who ther this Commission has taken ar decision that the grades should 1 implemented and that if necessary for the implementation of these grade necessary financial assistance shou be given?

DR. K. L. SHRIMALI: The Cor mission will be going into the vario problems of universities advise the Central Government wi regard to the maintenance of stanards in the universities and will tal necessary action in course of time.

SHRI H. C. MATHUR: Am I understand that the Commission h so far considered no proposal or least has come to no decision on a matter so far?

Dr. K. L. SHRIMALI: Mvfriend is probably aware that t Commission has come into existen very recently and it is examining a the schemes which are before it.

SHRI H. C. MATHUR: understand that the Commission h before it only the requests from t various State Governments or is t Commission examining any oth schemes suo motu?

Dr. K. L. SHRIMALI: The Co mission is examining these schemes

well as the schemes which were with the Ministry before and which have now been transferred to the University Grants Commission.

SHRI H. C. MATHUR: On what basis are responsibilities shared between the Centre and the States in this matter?

DR. K. L. SHRIMALI: The Central Government have responsibility so far only for the Central universities. But the Commission has certain funds at its disposal and it is examining the schemes for other universities also.

SHRI H. C. MATHUR: My point is very different, viz., about those universities which are run by the States. I am not talking only of the Centrally administered universities but other universities also. What is the principle on which you share the responsibility between the State Government and the Central Government? Now the Rajasthan University wants to make a particular request. we enunciated certain principles that so much is the assistance that can be given from the University Grants Commission, etc.? What are the purpose and scope of the assistance which can be asked for and can be considered?

DR. K. L. SHRIMALI: The position at present is that the Central Government have responsibility only for the Central universities but this Commission is going to enquire into the financial needs of the other universities and also advise the Central Government on the allocation of funds for grants to be made to them.

SHRI B. C. GHOSE: Sir, you might answer this.

MR. CHAIRMAN: I don't want to answer this.

Shri H. N. KUNZRU: Is the information published in the papers a few days ago that the Commission had come to the conclusion that a university lecturer should be appointed on

a scale of Rs. 250 to Rs. 500, in-correct?

to Questions

DR. K. L. SHRIMALI: I am not officially aware of this decision.

SHRI H. N. KUNZRU: What is the sum placed by the Government at the disposal of this Commission during this year?

DR. K. L SHRIMALI: The total amount provided in the budget during 1953-54 is Rs. 1,62,29,500.

Shri H. C. MATHUR: Has the Commission got any schemes for this amount? What is the basis for placing this amount at the disposal of the Commission? Have they certain schemes under consideration which would cover this amount?

DR. K L. SHRIMALI: There are various schemes. There are block grants for Central universities, development grants to the Central universities, grants to universities under the Five Year Plan and miscellaneous grants to various universities, and there are also schemes for scientific and technical education.

Shri H. C. MATHUR: Is this amount likely to be utilized during this year? There are only two months left.

DR. K. L. SHRIMALI: The Commission is likely to hold a meeting by the end of February when all these schemes will be examined and further grants will be given.

EXPERT COMMITTEE ON NATIONAL MUSEUM

\*56. SHRI M. VALIULLA: Will the Minister for Education be pleased to state:

- (a) whether any Expert Committee has been appointed to report on the establishment of a National Museum in New Delhi, if so, when;
- (b) how many meetings of this Committee have been held so far;